Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Nore Doverd

T.P NO.327/KB/17 C.P No.448/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		Ravindra Kr. More & Ors -Vs- Behar Cold storage Pvt Lt	d.	N
Under Section		250-252		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

None responded.

List the matter on 04/09/2017.

≤d. (Vijai Pratap Singh) Member (J)